# Central Administrative Tribunal Principal Bench

## CP No.318/2015 in OA No.4721/2014

New Delhi, this the 13th day of January, 2016

## Hon'ble Mr. Justice Syed Rafat Alam, Chairman Hon'ble Dr. B. K. Sinha, Member (A)

Tushar Ranjan Mohanty
Aged 56 years,
S/o Shri Rabi Narayan Mohanty
SAG Officer of the Indian Statistical Service,
Deputy Director General,
Rajasthan (West) Regional Office,
Field Operations Division,
National Sample Survey Office,
Ministry of Statistics and Programme Implementation
NSSO Bhawan, Hari Bhau Upadhyay Nagar,
Ajmer 305004.

#### currently residing at

G-31, HUDCO Place Extension, New Delhi 110 049.

.... Applicant.

### Versus

Prov. T. C. A. Anant
Chief Statistician of Indian and Secretary,
Ministry of Statistics and Programme Implementation
Fourth Floor,
Sardar Patel Bhawan,
Parliament Street,
New Delhi 110 001. .... Respondents.

(By Advocate : Shri R. N. Singh)

#### : O R D E R (ORAL):

#### Justice Syed Rafat Alam, Chairman:

We have heard the applicant who appears in person and Shri R. N. Singh, learned counsel for the respondents.

2. Since OA No.4721/2014 has now been finally decided vide order dated 09.10.2015, we are of the view that the interim order passed in MA No.113/2015 vide order dated 19.03.2015, would

merge with the final order passed in the OA. Further, as the applicant has also filed a separate writ petition challenging the order pursuant to the order passed in the OA, we are of the view that no case for proceeding in the contempt matter is made out. It is accordingly dropped. Respondents are discharged from notices.

(Dr. B. K. Sinha) Member (A) (Syed Rafat Alam) Chairman

/pj/